

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:258
ANSWERED ON:09.08.2012
LPG AGENCIES IN ODISHA
Laguri Shri Yashbant Narayan Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG agencies set up in Keonjhar area of Odisha during the last three years ;
- (b) the company-wise, category-wise and location-wise details thereof ;
- (c) whether the LPG agencies allotted to the candidates interviewed during the last three years are still not functional ; and
- (d) if so, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a) & (b): During the last three years, Indian Oil Corporation Limited (IOC) has allotted two regular LPG distributorship at Keonjhar district of Odisha. The location-wise and category-wise details are as under:-

Location Category Date of commissioning

Barbil Open September 2011
Keonjhar Open March 2012

(c) & (d): Bharat Petroleum Corporation Limited has reported that Letter of Intent (LoI) was issued on 04.11.2008 for setting up of LPG distributorship at Barbil under the Scheduled Tribe category. The LoI holder opted for infrastructure under Corpus Fund Scheme for which the State Government was requested for allotment of land for construction of LPG godown. After continuous follow up, the Government of Odisha has allotted land for construction of the godown, which is, at present, in progress. After completion of construction, the distributorship will be commissioned, subject to obtaining of requisite licenses by the LoI holder. Similarly, Hindustan Petroleum Corporation Limited has reported that LoI was issued on 08.10.2009 for setting up of LPG distributorship at Balagonda under the Defence category. However, the distributorship is pending for commissioning due to Court case.